halt and curb it, as part of the six Nation Initiative and in other multilateral forums.

1361. [Transferred to the 6th May, 19861.

## लक्सी नारायण मन्दिर को उड़ाने का खड़यन्त्र

1362- श्री सत्य प्रकाश मालवीय : क्या गृष्ट मंत्री यह बताने की बुपा करेंगे कि:

- (क) क्या दिनांक 24 श्रप्रैल, 1986 ो दिल्ली में लक्ष्मीनारायण (बिड्ला) मन्दिर को उड़ा देने का पहर्यन्न प्रकाश में श्राया, और
- (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री राम निवास मिर्घा): (क) जी हां, श्रीमान। लेकिन लक्ष्मीनारायण (बिडला) मन्दिर को उड़ा देने के षडयंत्र के बारे में स्थानीय पुलिस को सूचना 17-4-1986 को मिली थी न कि 24-4-1986 को।

(ख) प्राप्त सूचना के भ्राधार पर, भ्रातंकवादी भ्रीर विघटनकारी गतिविधियां (निवारण) श्रीधिनियम 1985 की घारा 4 के भ्रन्तर्गत पुलिस स्टेशन, मन्दिर मार्ग, नई दिल्ली में एक मामला प्रथम सूचनी रिपोर्ट सं० 176 तारीख 17-4-1986 दर्ज किया गया था। इस संबंध में एक व्यक्ति गिरफ्तार किया गया है।

## Murders in Delhi

1363. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of HOME AFFAIRS he pleased t<sub>0</sub> state the number of murder<sub>s</sub> committed in Delhi since 1st January, 1986 and how many cases have been solved uo lar?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): 79 murders hava been committed in

Delhi during  $th_e$  period from 1-1-198C to 30-4-1986. Out of these 51 murders have since been worked out go far.

## Representation of different States Cadres' IAS Officers in Central Ministries

1364. SHRI CHIMANBHAI MEHTA: Will -the PRIME MINISTER be pleased to state:

- (a) the number of secretaries and additional secretaries in various Central Ministries/Departments from each State separately;
- (b) the names of States whose secretaries ar<sub>e</sub> given extended tenure and further renewal of extended tenure; and
- (c) whether it is a fact that cadres of State of Gujarat do not And posting at the secretaries or additional secretaries level at present, if so, what are the reasons therefor?

THE MINISTER OF STATE IN 1HE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM): (a) A statement showing the number of IAS officers of different States Cadres holding posts at ttie level of Additional Secretary and Secretary at the Centre is enclosed. (Sae below).

- (b) The tenure rule is not applied to posts at the level of Secretary and hence the question of extension of tenure and further renewal of extended tenure does not arise.
- (c) It is not a fact that officers of Gujarat Cadre do not find posting at the level of Secretary and Additional Secretary at the Centre. However, whenever any cadre is inadequately represented, appropriate action is taken to ensure a fair and balanced representation for that cadre.